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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22 2 22.7. 01~03 2013

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties	
CA243/15	191/16	Clarification	621A	M/s BMM Ispat Ltd.	

SL.NO. NAME (IN CAPITAL)

DESIGNATION

8

PHONE NUMBER

REPRESENTATION BY WHOM (Petitioner Respondent)

**SIGNATURE** 

S. Ronga Pzojan

AM SRIDHARAN Rep. S.RANGARAJAN 9865371897

petitioner

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)